# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 1478 ANSWERED ON 29/07/2025

#### **APPOINTMENT OF CONSULTANTS**

#### 1478. Shri Dharmendra Yadav:

### Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of consultants/advisors appointed in the Ministry of Rural Development, category-wise (UR/OBC/SC/ST);
- (b) the number of consultants/advisors appointed against the regular posts out of them;
- (c) the number of consultants/advisors appointed against the temporary posts or under the schemes run by the Ministry of Rural Development;
- (d) whether the Constitutional provisions of reservation roster have been adhered in making these appointments;
- (e) if not, the reasons therefor; and
- (f) the details of the Act, Rules, Office Memorandum of the Government under which these Constitutional provisions have been superseded?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a) to (f): The Ministry of Rural Development comprises two departments viz - the Department of Rural Development (DoRD) and the Department of Land Resources (DoLR). Under this Ministry, the Department of Rural Development is engaged in the implementation of several flagship programs of the Government of India - the Pradhan MantriAwaasYojanaGramin (PMAY-G), Pradhan Mantri Gram SadakYojana (PMGSY), DeendayalAntyodayaYojana- National Rural Livelihoods Mission (DAY-NRLM), Mahatma Gandhi National Rural **Employment** Guarantee Act (MGNREGA), Deen **DayalUpadhyayGrameenKaushalyaYojana** (DDU-GKY) and National Social Assistance Program (NSAP), etc.. All these flagship

programmes are implemented through a dedicated Management Information System using innovative IT solutions. The Department of Land Resources (DoLR) is engaged in the exercise of the Digital India Land Records Modernization Programme (DILRMP) and Watershed Dev. Component-Pradhan MantriKrishiSinchayeeYojana 2.0. Therefore, it is seen that the workload in this Ministry has significantly increased.

The Ministry of Rural Development has hired consultants to facilitate the smooth implementation of its flagship programmes and to support the Officers engaged in different programme divisions of the Ministry. The Consultants also provide support for facilitating smooth day-to-day coordination of the Ministry with the States/UTs, enabling the Officers to focus on core policy issues and ensure the meeting of milestones within the set deadline.

As on 25.07.2025, a total of 325 consultants were hired with different divisions of the DoRD and 37 consultants were hired by the DoLR. These consultants are hired through Institutions, Autonomous bodies, Public Sector Enterprises, etc. The Consultants are hired after following due process with the approval of the Competent Authority, thereby ensuring compliance with the provisions of the General Financial Rules (GFR) and other extant instructions. The remuneration of the consultants is paid from the funds made available to this Ministry as Budget support. The category-wise data of the Consultants is not available with this Ministry.

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